

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

IN

Original Application No. 41 of 2020

Tribunal on its own motion Suo Motu
Based on the News Item in the Times of India,
Chennai Edition dated 17.02.2020,
"Choking Waterways".

And

...

The District Collector
Chennai District Ors.

...Respondent(s)

STATUS REPORT FILED BY GREATER CHENNAI CORPORATION

IN O.A. No. 41 OF 2020

I, S.P.Balasubramanian son of Mr.Subbiah, Hindu, aged about 58 years, Superintending Engineer, Greater Chennai Corporation, having office at Ripon Buildings, Chennai - 600 003, do hereby solemnly affirm and sincerely state as follows:

2. I am the Superintending Engineer, Storm Water Drain Department, Greater Chennai Corporation and filing this report on behalf of the Commissioner, Greater Chennai Corporation and hence I am well acquainted with the facts and circumstances of the case.


Superintending Engineer
Storm Water Drain Department
Greater Chennai Corporation

3. I respectfully submit that an act has been enacted for diverting increasing the fine amount to the offenders letting the sewage into the storm water drain. Accordingly the respective zones 1 to 15 are taking action for imposing of fine and plugging of the illegal sewer connection along with CMWSSB.

4. I respectfully submit that the Greater Chennai Corporation along with CMWSBB is carrying out regular inspection for plugging of illegal sewer connection and imposing fine to the offenders letting into the Storm Water Drain.

5. I respectfully submit that under the CRRT project, CMWSSB is taking necessary action for plugging of the illegal sewage correction let into Adyar river and for the construction of interceptors and modular STP.

6. In the above said circumstances it is therefore prayed that this Hon'ble Court may be pleased to accept this report and to pass suitable orders as this Hon'ble Court may deem fit and proper in the facts and circumstances of the case and thus render justice.


Superintending Engineer,
Storm Water Drain Department
Greater Chennai Corporation



Superintending Engineer,
Storm Water Drain Department
Greater Chennai Corporation
Before Me

Solemnly affirm that Chennai

On this the day 29nd of March 2022

And signed his name in my presence

ABA E.No. 2291/2019
119, Add. Law Chambers
High Court, Ch-104.

Advocate::Chennai

**NATIONAL GREEN TRIBUNAL
CHENNAI :: (SOUTHERN ZONE)**

O. A. No. 41 of 2020

STATUS REPORT

**M/s. P.T. Ramadevi
Enroll No.1732/2000
COUNSEL FOR RESPONDENT**